

## PARLIAMENTARY DEBATES

(Part II—Proceedings other than Questions and Answers)

## OFFICIAL REPORT

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## HOUSE OF THE PEOPLE

Monday, 11th May, 1953

The House met at a Quarter Past Eight of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

## QUESTIONS AND ANSWERS

(See Part I)

9-15 A.M.

## PAPERS LAID ON THE TABLE

STATEMENTS SHOWING THE ACTION TAKEN BY THE GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given during the various sessions shown against each:—

- (1) Consolidated Statement—Third Session 1953 of the House of People. [See Appendix XIV, annexure 1]
- (2) Supplementary Statement No. I—Second Session, 1952 of the House of the People. [See Appendix XIII, annexure 1]
- (3) Supplementary Statement No. II—First Session 1952 of the House of the People. [See Appendix XIII, annexure 2]
- (4) Supplementary Statement No. III—Fifth Session of Provisional Parliament, 1952. [See Appendix XII, annexure 29]
- (5) Supplementary Statement No. VII—Fourth Session of Provisional Parliament, 1951. [See Appendix XII, annexure 28]

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(6) Supplementary Statement No. V—Third Session (Second Part) of Provisional Parliament, 1951. [See Appendix XII, annexure 27]

(7) Supplementary Statement (No. IV—Third Session (First Part) of Provisional Parliament, 1950. [See Appendix XII, annexure 26]

(8) Supplementary Statement No. VII—First Session of Provisional Parliament, 1950. [See Appendix XII, annexure 25]

(9) Supplementary Statement No. VI—November/December Session, 1949, of the Constituent Assembly of India (Legislative). [See Appendix XII, annexure 24]

ANNUAL REPORT AND THE AUDITED ACCOUNTS AND REVISED BUDGET ESTIMATES OF THE EMPLOYEES' STATE INSURANCE CORPORATION

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table a copy of each of the following papers, under section 33 of the Employees' State Insurance Act, 1948:—

(i) Annual Report and Audited Accounts of the Employees' State Insurance Corporation for 1951-52. [Placed in Library. See No. IV.O. 7(17).]

(ii) Revised Budget Estimates for 1952-53 and Budget Estimates for 1953-54 of the Employees' State Insurance Corporation. [Placed in Library. See No. IV.O. 7(20).]

## ELECTION TO COMMITTEES

## ESTIMATES COMMITTEE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move:

“That the Members of this House do proceed to elect, in the manner required by sub-rule (2)